GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:4627 ANSWERED ON:22.04.2015 TRACKING SOCIAL MEDIA Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has deputed a team of officials to track social media on Critical issues and has also significantly increased its own presence in this medium:
- (b) if so, the details thereof: and
- (c) whether the Government is trying to monitor social media such as twitter, youtube, etc. and if so, the details thereof and the reasons therefore?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): The Government has not deputed any team to track the social media. However, to increase its own presence in the medium and effectively using the social media, the Government has formulated a framework and guidelines for use of social media by government agencies. The guidelines will enable government agencies to create and implement their own strategy for the use of social media.

A "New Media Wing" has been setup in the Ministry of Information and Broadcasting to disseminate the information through newly emergent social media and concurrent media.

(c): There is no proposal with the Government to monitor social media on the Internet. However, the Information Technology (Intermediary Guidelines) Rules 2011 under Section 79 of the Information Technology Act requires that the Intermediaries shall observe due diligence while discharging their duties and shall inform the users of Computer resources not to host, display, upload, modify, publish, transmit, update or share any information that is harmful, objectionable, affect minors and unlawful in any way.